

s. No.	Stations Name	S. No.	Stations Name
15	Calcutta	49	Ranchi
16	Calicut	50	Rajkot
17	Car Ncobar	51	Silchar (IAF)
18	Chandgarh (IAF)	52	Srinagar (IAF)
19	Cochin (Navy)	53	Tezpur
20	Coimbatore	54	Tirupathi
21	Delhi	55	Tiruchirapalli
22	Dibrugarh	56	Trivandrum
23	Dimapur	57	Udaipur
24	Guwahati	58	Vadodara
25	Gaya.	59	Varanasi
26	Goa (Navy)		
27	Gorakhpur (IAF)		
28	Gwalior (IAF)		
29	Hyderabad		
30	Imphal		
31	Indore		
32	Jaipur		
33	Jammu (IAF)		
34	Jamnagar (IAF)		
35	Jodhpur (IAF)		
36	Jorhat		
37	Kanpur		
38	Khajuraho		
39	Lucknow		
40	Ludhiana		
41	Madras		
42	Mangalore		
43	Madurai		
44	Nagpur		
43	Patna		
46	Port Blair		
47	Pune		
48	Raipur		

Handling of Cargo at the Sahar International Airport

*69. SHRI K. M. KHAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state;

(a) whether handling of cargo at the Sahar International Airport has been entrusted to the International Airports Authority of India;

(b) if so, the reasons therefor;

(c) whether such move of Government has agitated the Air India Employees Guild;

(d) if so, the details thereof;

(e) whether Government propose to take steps to end the agitations due To this handling; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b) At Btmby Airport, International Airports Authority acts as the custodian of cargo, while cargo handling activities are carried out by Air India Ltd. In order to bring the operations under

a single agency a decision was taken in May, 1994 to entrust the entire cargo handling operations at Bombay Airport to International Airports Authority w.e.f. 15-6-94. Implementation of the decision was, however, deferred subsequently.

(c) and (d) The Air India Employees Guild was of the view that the proposed entrusting of entire cargo handling operations to IAAI would adversely affect the interest of employees of Air India Limited.

(e) and (f) With the decision to defer proposed handing over of entire cargo handling activities at Bombay Airport to International Airports Authority of India, the Guild did not resort to any industrial action and there has been no disruption in the working of cargo terminal at Bombay Airport.

International Medical Commission's on the Spot Study at Bhopal

*70. SHRI RAMACHANDRAN

PILLAI:

SHRI M. A. BABY:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government's attention has been drawn to the letter from International Medical Commission on Bhopal to the CEO of Union Carbide after the Commission's on the spot study at Bhopal; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKSHAN SINGH YADAV): (a) and (b) Gov-

ernment has not received a copy of the said letter.

उत्तर प्रदेश में सरकारी क्षेत्र के उपक्रमों का कार्य निष्पादन

*71. श्रीलाला मोहेंदुल्ला खान

आजमी: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) उत्तर प्रदेश स्थित केन्द्रीय सरकार के सरकारी क्षेत्र के प्रत्येक उपक्रम में अब तक किए गए कुल निवेश का ब्योरा क्या है;

(ख) इन उपक्रमों का वार्षिक उत्पादन कितना है और इनको यत तीन वर्षों के दौरान कितना-कितना लाभ भ्रषवा घाटा हुआ;

(ग) क्या सरकार इनमें से किसी उपक्रम को निजी क्षेत्र को सौंपने का विचार रखती है; और

(घ) यदि हां, तो तत्संबंधी ब्योरा क्या है

उद्योग मंत्रालय में राज्य मंत्री (श्रीमती कुल्ला साहू): (क) और (ख) 31.3.1993 तक केन्द्रीय सरकारी क्षेत्र के 17 उपक्रमों के पूंजीकृत कार्यालय उत्तर प्रदेश राज्य में अवस्थित थे। सरकारी क्षेत्र के प्रत्येक उपक्रम में किए गए पूंजीनिवेश, उनके कुल कारोबार तथा विगत तीन वर्ष के दौरान प्रत्येक उपक्रम द्वारा अर्जित निवल लाभ/उठाये गए घाटे का ब्योरा सलग्न विवरण में दिया गया है। (नीचे देखिए)

(ग) और (घ) ऐसा कोई निर्णय नहीं किया गया है।